

Court No. - 66

Case :- MATTERS UNDER ARTICLE 227 No. - 2389 of 2020

Petitioner :- Ram Narayan Singh Yadav

Respondent :- Rama Shanker Singh Yadav And 3 Others

Counsel for Petitioner :- Hari Lal Pandey

Hon'ble J.J. Munir,J.

The learned Civil Judge (Junior Division), Court No.1, Mohammadabad, Gorakhpur, before whom Execution Case No.7 of 1989 Bholu Vs. Satiram is pending shall submit his comments within three weeks next as to why this Execution Case, which by now, is 31 years old, is still pending and has not been decided.

Let the comments aforesaid be submitted to this Court within three weeks and in any case, not later than the next date fixed.

List on **20.08.2020**.

Let this order be communicated to the learned Civil Judge (Junior Division), Court No.1, Mohammadabad, Gorakhpur, through the learned District Judge, Gorakhpur by the Joint Registrar (Compliance) within **48 hours**.

Order Date :- 29.7.2020

NSC